



অসম **ৰাজপত্ৰ**
সত্যমেব জয়তে

THE ASSAM GAZETTE

অসাধাৰণ
EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 125 দিশপুৰ, সোমবাৰ, 25 এপ্ৰিল, 2011, 5 বহাগ, 1933 (শক)
No. 125 Dispur, Monday, 25th April, 2011, 5th Baisakha, 1933 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : LEGISLATIVE BRANCH

NOTIFICATION

The 25th April, 2011

No. LGL. 21/2009/46.- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. VI OF 2011

(Received the assent of the Governor on 1st March, 2011)

**THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY
(AMENDMENT) ACT, 2011**

AN
ACT

to amend the Assam Science and Technology University Act, 2009

Preamble

Whereas it is expedient to amend the Assam Science and Technology University Act, 2009, hereinafter called the principal Act, in the manner hereinafter appearing;

Assam Act No. III
of 2010

It is hereby enacted in the Sixty-second Year of the Republic of India as follows:-

Short title and commencement

1. (1) The Act may be called the Assam Science and Technology University (Amendment) Act, 2011.
- (2) It shall have the like extent as the principal Act

Amendment of section 8

2. In the principal Act, in sub-section (1), for the words "The Governor of Assam", the words "Chief Minister of Assam" shall be substituted.

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department, Dispur.

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